

(f) to (h) Yes Sir. An MoU was signed on 14.10.2019 between Indian Highways Management Company Limited (IHMCL) and GST Network (GSTN) for integrating E-Way Bill system with FASTag. This has been done with a view to overcoming the existing challenge in track and trace mechanism for GST E-Way Bill (EWB) System and enhance the efficiency in its monitoring.

### **National Road Transport Policy**

941. SHRI AHMED PATEL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government has outlined a National Road Transport Policy;

(b) whether it is also a fact that the main emphasis in the proposed policy is on private participation, rationalisation of motor vehicles tax regime across the country, etc.;

(c) if so, the details thereof;

(d) whether Government may think of involving cooperative societies to train unemployed youth in road maintenance; and

(e) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) The Motor Vehicles (Amendment) Act, 2019 passed by the parliament and published in the Gazette of India on 9th August, 2019 has mandated that the Central Government may develop a National Transportation Policy consistent with the objects of this Act in concurrence with the State Governments and other agencies with a view to:-

(i) establish a planning framework for passengers and goods transportation within which transport bodies are to operate;

(ii) establish a medium and long term planning framework for all forms of road transport, identify areas for the development of transport improvement infrastructure across India in consultation with the authorities and agencies related to ports, railways and aviation as well as with local and State level planning, land holding and regulatory authorities for the delivery of an integrated multimodal transport system;

- (iii) establish the framework of grant of permits and schemes;
- (iv) establish strategic policy for transport by road and its role as a link to other means of transport;
- (v) identify strategic policies and specify priorities for the transport system that address current and future challenges;
- (vi) provide medium to long term strategic directions, priorities and actions;
- (vii) promote competition, innovation, increase in capacity, seamless mobility and greater efficiency in transport of goods or livestock or passengers, and economical use of resources;
- (viii) safeguard the interest of the public and promote equity, while seeking to enhance private participation and public-private partnership in the transport sector;
- (ix) demonstrate an integrated approach to transport and land use planning;
- (x) identify the challenges that the National Transportation Policy seeks to address; and
- (xi) address any other matter deemed relevant by the Central Government

(d) and (e) At present, there is no such proposal under consideration of the Ministry.

### **National Highways**

†942. SHRI AJAY PRATAP SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that there is a plan for overall development of inner parts of the cities for which National Highway bypasses have been approved, before they are entrusted to the respective States, if so, the details thereof; and

(b) whether any proposals have been received from the States for the said scheme, if so, State/district-wise details of the actions taken on these proposals?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Ministry has issued guidelines regarding improvement works on

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†Original notice of the question was received in Hindi.